

are holding exclusively their own exhibitions in other countries. And Japan had sent a floating fair, an exhibition in a ship, round the world. So other countries are also adopting this technique and I am sure what we are doing would also be useful.

SHRI V. K. DHAGE: May I say that I am not opposed to these exhibitions being held? What I want to know is as to how far this has helped us in earning foreign exchange and what improvements we are making in the holding of these fairs so that more foreign exchange may be earned. That was my point.

SHRI N. KANUNGO: I have said that it is difficult to assess it quantitatively. But the very fact that our exports are holding on and new items are being exported proves that these fairs have helped us.

TRAINING-CUM-PRODUCTION AND DEMONSTRATION-CUM-SERVICE CENTRES FOR HANDICRAFTS

*169. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to, state:

(a) whether Government have sanctioned schemes for setting up training-cum-production and demonstration-cum-service centres for different handicrafts; and

(b) if so, what are the places where such centres are proposed to be opened?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A number of schemes for setting up of training-cum-production centres for different handicrafts have been sanctioned during the years 1956-57 and 1957-58. It is proposed to set up a few more training-cum-production centres during the year 1958-59. A statement showing the places where these centres are located is laid on the Table of the House. No scheme

for setting up of demonstration-cum-service centres has been sanctioned. [See Appendix XXI, Annexure No. 19]

SHRI V. K. DHAGE: May I know, Sir, as to what has been the assistance given to these various training-cum-production centres in various places?

SHRI MANUBHAI SHAH: In 1956-57, grants Rs. 6,05,118; loans Rs. 75,300. In 1957-58, grants, Rs. 4,05,000; loans Rs. 88,200.

SHRI V. K. DHAGE: May I know, Sir, as to what is the difference between 1956-57 training-cum-production centre for bamboo industry at Guntakal and also a similar scheme in 1957-58?

SHRI MANUBHAI SHAH: There is no difference. In some cases it is expansion of the existing one. As a matter of fact, in 1958-59, we are now reorienting it; as a result of reorientation of the policy followed in the last two years, we want to consolidate these centres which have already been approved and start only very few new ones, so that the fullest advantage is taken of the existing schemes.

SHRI V. K. DHAGE: I wanted to know whether there is need for two centres being promoted.

SHRI MANUBHAI SHAH: It is expansion of the same centre.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if these trainees in these centres are given any stipend by the Government?

SHRI MANUBHAI SHAH: Yes Sir. It varies from Rs. 15 to Rs. 30 per month.

SHRI V. K. DHAGE: The statement shows that there is no such training cum-production centre in the State of Bombay, except in one place. May I know as to why that has been the case?

SHRI MANUBHAI SHAH: Some of the States do not take interest in every scheme, and once I had the privilege to answer such a question here. Different States have different peculiarities and their developmental programmes include different schemes. The Bombay Government have not taken interest in the training-cum-production centre for handicrafts, but they have taken much interest in the training-cum-production centre in small-scale industries. So, it varies from place to place. For instance, in the same statement Andhra claims much more centres in both years because they have evinced more interest in them.

SHRI M. M. SUR: May I know whether adequate arrangements have been made for the disposal of the articles produced in these centres?

SHRI MANUBHAI SHAH: Yes, Sir. That is one of the criteria of the training-cum-production centres. That is why the demonstration-cum-service centres also are now gradually being merged in the training-cum-production centres.

SHRI V. K. DHAGE: May I know what is the amount of loan granted to Hyderabad for the development of Nirmal industry?

SHRI MANUBHAI SHAH: That will not arise out of this question. But if the hon. Member would tell me in which particular industry he is interested and the place, I shall certainly furnish him the answer.

*170. [The questioner (Shri Ram Sahai) was absent. For answer, vide cols. 1418-1419 infra.]

SETTING UP OF HOUSING FINANCE CORPORATIONS OR BOARDS

*171. **SHRI AMOLAKH CHAND:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have drawn up a scheme to set up Housing

Finance Corporations or Boards in various States; and

(b) if so, what are the details of the scheme and the names of the States where these will be set up?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Not yet, Sir.

(b) Does not arise.

SHRI AMOLAKH CHAND: May I know, Sir, if there is any scheme like that, and, if so, whether the scheme is going to be operated, in what States, and whether these Corporations will receive money from the private sector and other loaning institutions or whether the whole finance will be supplied by the Government of India?

SHRI ANIL K. CHANDA: The scheme is certainly there and the idea is this. They will be able to borrow funds for housing programme from L.I.C. and such other concerns. But the whole matter is still under discussion.

SHRI AMOLAKH CHAND: May I know, Sir, whether the advance will be given to individuals under the low income group or will it be given to co-operative societies for building houses?

SHRI ANIL K. CHANDA: The schemes which are in operation today will still be in operation even when the Housing Corporations are formed.

SHRI AMOLAKH CHAND: May I know, Sir, whether the corporation will be only a banking corporation, or will it acquire land, construct houses and then lease out the built houses in easy instalments as they do at present in the case of low income groups or there will be some other method of operating the corporation?

SHRI ANIL K. CHANDA: I am afraid the Member is going in for details, information about which I am not in a position to supply at this stage. As indicated, the whole matter is being thrashed out in our Ministry,